

PATNA HIGH COURT

NOTIFICATION

Dated: 12th December, 2017.

No. 486A: Sri Amarendra Pati Tripathi, Registrar (Appointment), Patna High Court, Patna is transferred and posted as District and Sessions Judge of Bhojpur at Ara vice Sri Nagendra Prasad Tripathi, due to retirement on 31.12.2017.

By order of the High Court,
Sd/-B.B.Pathak
Registrar General

Memo No. 85593 - 85607 Patna, the 12th December, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Bhojpur at Ara / Sri Amarendra Pati Tripathi, Registrar (Appointment), Patna High Court, Patna / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present office on or after 31.12.2017 after obtaining permission of Hon'ble the Chief Justice, Patna High Court, Patna and to join his new assignment soon thereafter.)

(-) For Sri A.P. Tripathi.

By order of the High Court,

Registrar General